

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)**

Item No. 232
206/241-242/ND/2018

IN THE MATTER OF:

Ms. Purnima Gupta

Versus

M/s. Purnima Colonizers Pvt.

: ... Applicant/Petitioner

: ... Respondent Respondent

Under Section: 241-242

Order delivered on 01.03.2021


CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 19.04.2021.


**(T.S SINGH)
COURT OFFICER**